

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. Has our Ambassador in Baghdad been in touch with the Government, from hour to hour, and has the new Government expressed regret for this accidental damage to our Embassy and the residence of the Ambassador?

Shri Jawaharlal Nehru: Our Ambassador is—I cannot definitely say whom he has seen—in touch with the Government all the time. The damage caused to our Embassy is so slight that it is not proper for us to make a fuss about it.

Shri Hem Barua (Gauhati): On a point of information, Our Ambassador was at the Chancery Building when this accidental firing took place. May we know if he is all right?—I am concerned about him because he was a Member here and is a friend of ours.

Mr. Speaker: Order, order. Shri Jashvant Mehta.

Shri Jashvant Mehta (Bhavanagar): May I know whether Government has information whether this firing was by the National Guards or by the Army side?

Shri Jawaharlal Nehru: When fighting takes place, it is between two parties, and both fire at each other.

Shri P. R. Chakraverti (Dhanbad): What form of compensation is expected to be realised from them?

Mr. Speaker: Papers to be laid.

12.05 hrs.

RE. MOTIONS FOR ADJOURNMENT

श्री रामसबक यादव (वाराणसी) :
अध्यक्ष महोदय, इस ध्यान आकर्षण प्रश्न के बारे में

Shri Ranga (Chittoor): What has happened to all those adjournment motions which have been placed before you? I thought you were

examining them, and then you would take the House into confidence. I do not know what has happened.

Mr. Speaker: Which particular motion does he refer to? I will ask the office to inform him just now.

Shri Ranga: The adjournment motion in regard to drought conditions in Rajasthan and Gujarat.

Mr. Speaker: The other motion has been agreed to here, and there would be a general debate about the prices and the food situation with particular reference to prices and sugar. All these drought areas can also be covered by that. We have fixed two days simply on that account that all these matters might be taken up during that debate. It was decided in the Business Advisory Committee that all these things would be taken together. When time has been fixed for discussion on a particular subject, no adjournment motion or other notice can be taken up in anticipation.

Shrimati Renu Chakravartty (Barackpore): The discussion was specifically to discuss the question of the prices and sugar.

Mr. Speaker: With special reference to prices and sugar.

Shri Ranga: But there are drought conditions in Rajasthan and Gujarat. Thousands of cattle are dying and we are getting reports, and we would like to have a separate occasion for discussion.

Mr. Speaker: Let us have the discussion and then see if there is need.

श्री रागड़ी (हिसार) : अध्यक्ष महोदय, आपने इस मोशन के लिये जो दो दिन बहस के लिये मंजूर किये हैं, उस के अन्दर सिर्फ चावल और गन्धम की बात आती है। लेकिन अकाल का जो प्रश्न है उस के अन्दर चारे की कमी और पानी की कमी की बिना पर जो पशु मरते हैं या इस वक्त जो भुखमरी की हालत है यह बातें आती हैं। यह सारी बातें जो मोशन आप ने मंजूर

[श्री बागड़ी]

लिया है उस के अन्दर नहीं आतीं । मैंने आप के सामने आज जो कालिग अटेंशन नोटिस रक्खी थी उस के अन्दर पंजाब गवर्नमेंट ने जो केन्द्रीय सरकार से इमदाद की मांग की है और इसी तरह से राजस्थान सरकार ने भी की है, उस का जिक्क है । यह बहुत पुराना मसला है । पशु मरते जा रहे हैं । इस के बाद इन्सान भी मर रहे हैं । यह भुखमरी का सवाल है, इसलिये इस को फौरी तौर पर ऐडजर्नमेंट मोशन के महत्व का समझ कर, इस पर बहस की इजाजत देनी चाहिये ।

अध्यक्ष महोदय: जो मोशन रक्खा गया है वह इन सारे सब्जेक्ट्स को कवर करता है । गो साथ में लिखा हुआ है कि स्पेशल रिफरेंस खांड और चावल की निस्बत होगा लेकिन बाकी सब्जेक्ट्स भी इस में लिये जा सकेंगे । उस के बाद अगर कोई चीज डिस्कस होने से रह गई और कोई नोटिस आई तो मैं उसे अलाहदा कंसिडर करूंगा । मगर यह फैसला

श्री बागड़ी : मवेशियों की बात है, घारे का सवाल है, क्या वह भी इस में आ जायेगा ।

अध्यक्ष महोदय : आ जायेगा, अगर मैं अलाऊ करूंगा । हम तमाम ववेशन्स को लेंगे ।

श्री बागड़ी : यह तो ठीक है, अध्यक्ष महोदय

Mr. Speaker: Order, order. There ought to be an end to it.

श्री रामसेवक यादव : मैंने ध्यान आकर्षण नोटिस दिया था ।

अध्यक्ष महोदय : आप एक बात पूछें तो सब तो मुझे याद नहीं होगा ।

श्री रामसेवक यादव : मैं उड़ीसा के बारे में निवेदन कर रहा हूँ, जहाँ पर कि

कांग्रेस सेशन को भी स्थगित करने की बात चल रही है । हजारों लोग हैजे की बीमारी में मर गये हैं । मुझे मालूम हुआ है कि वह मोशन स्वीकार किया गया है, लेकिन अगले हफ्ते के लिये । बीच में दो दिन पड़ जायेंगे । यह बहुत महत्वपूर्ण विषय है । इसलिये मेरा निवेदन है कि यदि आज चार बजे मंत्री महोदय से इस पर बयान दिलवा दें तो अच्छा होगा । हजारों लोग मर रहे हैं ।

अध्यक्ष महोदय : आर्डर, आर्डर । अब आप बैठ जाइये । आप की जो बात है मैं उस पर विचार कर लूंगा ।

12-08 hrs.

PAPERS LAID ON THE TABLE

THE TEA (AMENDMENT) RULES AND REPORTS OF TARIFF COMMISSION ETC.

The Minister of International Trade (Shri Manubhai Shah): I beg to lay on the Table—

(i) a copy each of the following papers:—

- (1) The Tea (Amendment) Rules, 1963 published in Notification No. G.S.R. 1636 dated the 12th October, 1963, under sub-section (3) of section 49 of the Tea Act, 1953. [Placed in Library. See No. LT-1882/63].
- (2) The Jute (Licensing and Control) Second Amendment Order, 1963 published in Notification No. S.O. 2879 dated the 12th October, 1963, under sub-section (6) of section 8 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1883/63].
- (3) The Standards of Weights and Measures (Amendment) Rules, 1963 published in Notification No. S.O. 2962 dated the 19th